

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.428
IA/2876/ND/2023, IA-255/ND/2023,
IA/4005/ND/2022, IA/5515/ND/2023 IN
IB/1053/PB/2020

IN THE MATTER OF:

Citron Strategies Pvt Ltd	...	Applicant
Versus		
Leading Hotels Ltd.	...	Respondent

Under Section 7 of (IBC) CIRP.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Sumant Batra, Adv. Vaidehi Gulati, Adv. Nidhi Yadav, Adv. Sarthak Bhandari in IA/5515/ND/2023, Adv. Swaralipi Deb Roy for the Applicant in IA 255/2023
For the Respondent	: Adv. Shubhanshu Gupta for R 5 & 6 in IA/4005/ND/2022
For the RP	: Adv. Satyam Dwivedi
For the Navtech	: Adv. Abhishek Sharma

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **25.04.2024**.

Sd/-
(Court Officer)